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**BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL, EASTERN ZONE BENCH,
KOLKATA**

IA NO 91 OF 2025/EZ

IN

O. A. NO. 58 OF 2025/EZ

IN THE MATTER OF:

Kali Charan Chand ... Applicant

Vs

State of Odisha and Others ... Respondents

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1	Interlocutory Application filed by Applicant	1-6
2	Copies of the applications and email receipts dated- 09.06.2025 & 30.06.2025 are annexed herewith as ANNEXURE – 5 SERIES.	7-20
3	Copy of the news report dated- 24.08.2025 and English Translations copy and G.P.S. Images of water boats is annexed as ANNEXURE – 6 SERIES.	21-23
4	Proof of service	24

Place: Jaleswar.

Date: - 03.09.2025

Kali Charan Chand.
APPLICANT

Kali Charan Chand

MOB- 7978930789

Email: - kalicharanchand7@gmail.com

- X -

**BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL, EASTERN ZONE BENCH,
KOLKATA.**

IA NO _____ OF 2025/EZ

IN

O. A. NO. 58 OF 2025/EZ

IN THE MATTER OF:

Kali Charan Chand ... Applicant

Vs

State of Odisha and Others ... Respondents

**INTERLOCUTARY APPLICATION FOR
INTERIM DIRECTION TO RESTRAIN
ILLEGAL SAND MINING**

MOST RESPECTFULLY SHOWETH:

1. That the Applicant herein filed OA No. 58 of 2025 before this Hon'ble Tribunal concerning illegal sand mining operation in Subarnarekha River at Mouza-Mahammad Nagar Patna DLC land & near Sekhasari Ka sand source under Jaleswar Tahasil, Balasore District, Odisha.

2. That this Hon'ble Tribunal, recognizing the gravity of environmental degradation and threats to river ecology, constituted a committee to inspect the alleged site. The Committee visited the site but has not submitted its report till date.

3. That despite pendency of this matter, the Respondents have resumed illegal sand mining and illegal staking of sand at the said site. This action is in direct violation of the directions of this Hon'ble

- X -

Tribunal, environmental laws, and riverine protection norms.

4. That the Applicant submitted an application dated 09.06.2025 to the constituted Committee comprising District Collector, Balasore; RO, SPCB Odisha, Balasore; Member Secretary, SPCB Odisha; and Member Secretary, SEIAA Odisha requesting re-inspection and immediate action against ongoing illegal sand mining. A reminder was sent on 30.06.2025. Copies of the applications and email receipts are annexed herewith and marked as **Annexure – 5 Series.**

5. That no action has been taken by the concerned authorities to stop the illegal mining till date, and the Respondents continue to mine sand even when the River Subarnarekha is fully inundated with floodwaters. The Respondents are now using water boats to lift sand, aggravating environmental damage, threatening local communities, and violating riverine safety.

6. That the above illegal activities have also been reported in Sambad Newspaper, Balasore Edition dated 24.08.2025. Copy of the news report and English Translations copy and G.P.S. Images of water boats is annexed and marked as **Annexure – 6 Series.**

7. That the Applicant apprehends that if urgent intervention is not taken, the irreversible environmental damage, river ecology destruction, and threat to lives and livelihoods of local communities will continue unabated.

8. That the Applicant has no other efficacious remedy except to approach this Hon'ble Tribunal for urgent intervention.

PRAYER

In view of the above, it is most respectfully prayed that this Hon'ble Tribunal may be pleased to:

- ✕ -

- a) Immediately restrain the Respondents from carrying out any sand mining, sand lifting, or staking in Mouza Mahammad Nagar Patna, Jaleswar Tahasil, Balasore District, Odisha, until disposal of OA No. 58 of 2025;
- b) Direct the constituted Committee to re-inspect the site immediately and submit its report without further delay;
- c) Pass any other order(s) as this Hon'ble Tribunal may deem fit and proper in the interest of justice, ecology, and public safety.

And for this act of kindness, the applicant shall duty bound ever pray.

Place: Jaleswar
Date: 03.09.2025

Kali Charan Chand.
APPLICANT



BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL, EASTERN ZONE BENCH,
KOLKATA.

IA NO _____ OF 2025/EZ

IN

O. A. NO. 58 OF 2025/EZ

IN THE MATTER OF:

Kali Charan Chand ... Applicant

Vs

State of Odisha and Others ... Respondents

SANDIP KU. MOHANTY
Notary. ON 15 / 12

AFFIDAVIT

I, Kali Charan Chand, aged about 29 years, S/O-
Maheswar Chand, At/Po- Mahammad Nagar Patna,
P.S- Jaleswar, Dist-Balasore, Pin- 756086; Odisha do
hereby solemnly affirm and state as:

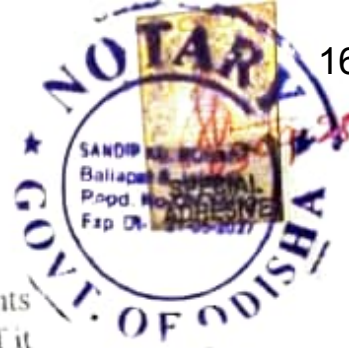
1. That I am the Applicant in the accompanying Interlocutory Application and I am well conversant with the facts and circumstances of the case; hence, I am competent to swear to this Affidavit.
2. That the contents of the accompanying Interlocutory Application for Interim Direction to Restrain Illegal Sand Mining, from paras 1 to 8, are true and correct to my personal knowledge, belief, and information derived from official records, newspaper reports, G.P.S. Photo copy and representations made to the authorities.
3. That the Annexures annexed to the Application are true copies of their respective originals.
4. That I swear this Affidavit in support of the accompanying Application to be filed before this Hon'ble Tribunal.

951
No. 951
09.09.2025



Kali Charan Chand
DEPONENT

VERIFICATION



Verified on dt. 03.09.2025 at Jaleswar that the contents of the above affidavit are true and correct. No part of it is false and nothing material has been concealed there from.



Identified By

[Signature]
03.09.25

Advocate

Kali Charan Chand.
DEPONENT

solemnly Sworn before me
by Kali Charan Chand
being identified by Mr. Self .Adv
on dt 03.09.25 at 07.26 P.M

Sandip Kumar Mohanty *[Signature]*
Notary, ON-15/12 03.09.2025



ANNEXURE - 5 Series

Kalicharan Chand <kalicharanchand7@gmail.com>

Urgent Request for Re-Inspection and Immediate Action Against Ongoing Illegal Sand Mining in Mouza – Mahammad Nagar Patna under OA No. 58/2025 (NGT-EZ, Kolkata)

3 messages

Kalicharan Chand <kalicharanchand7@gmail.com>

Mon, Jun 9, 2025 at 9:00 AM

To: dm-balasore@nic.in

Cc: parivesh1@ospcbboard.org, seiaaodisha@gmail.com, seiaaorissa@gmail.com, rospcb.balasore@ospcbboard.org

Respected Sir/Madam,

I, Kali Charan Chand, the applicant in Original Application No. 58/2025 pending before the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata, respectfully write to bring to your urgent attention the continuation of illegal sand mining activities in Mouza – Mahammad Nagar Patna, Belopal area, Balasore District, despite the matter being under active judicial consideration.

In compliance with the Hon'ble Tribunal's order dated 03.04.2025, a Joint Committee, comprising members from your esteemed offices was constituted to inspect the site and submit a factual report. While an inspection was conducted, no tangible enforcement action was taken, including the seizure of machinery and vehicles found to be engaged in illegal operations.

It is with grave concern that I report the resumption of illegal sand mining and unauthorized sand stacking at the following locations:

Plot Nos. 235, 235/1744, and 230, using the same unauthorized access route.

Additionally, approximately 30,000 cubic meters of illegally stacked sand have been observed in Plot No. 396 under Khata No. 420/194, wherein Shri Bharat Chandra Baskey (Respondent No. 12) is a recorded tenant. Access to this plot is being facilitated through Plot Nos. 394 and 395

The following individuals have been identified as key participants in

these illegal activities:

Shri Bharat Chandra Baskey (R-12)

Shri Sagar Kumar Baskey (R-13)

Shri Chandan Kumar Baskey (R-14)

Shri Tapan Kumar Baskey (R-15)

Shri Chandan Kumar Nayak (R-17)

It is also pertinent to bring to your notice the alleged complicity of the Junior Mining Officer, Jaleswar, Shri Jitendra Das, whose residence is *barely 500 meters from the site. Despite being aware of the violations,* he failed to take necessary action, particularly in not seizing two excavators, including one operated by Respondent No. 14.

In view of the above, I earnestly request the following:

1. Immediate re-inspection of the aforementioned sites by the Joint Committee and submission of a fresh, detailed factual report to the Hon'ble NGT at the earliest.
2. Cessation of all ongoing illegal sand mining and transportation in the area.
3. Seizure of all machinery, vehicles, and illegally stacked sand found at the site.
4. Disciplinary action against the Junior Mining Officer, Shri Jitendra Das, for dereliction of duty and apparent complicity in the ongoing violations.
5. Urgent protective measures for the Subarnarekha River, which faces severe ecological threat due to unregulated and excessive mining.

The matter is next listed for hearing before the Hon'ble Tribunal on 24th July 2025, and as of this date, the Joint Committee has not submitted the requisite report. Timely and decisive action from your end is crucial to ensure compliance with the Hon'ble Tribunal's directions and to safeguard environmental and public interests.

I am enclosing the following documents for your kind perusal and immediate reference:

A. Copy of NGT OA No. 58/2025.

B. Orders of the Hon'ble NGT dated 03.04.2025 and 08.05.2025.

C. Photograph of illegal sand stacking.

D. Record of Rights (RoR) copy for Plot No. 396.

I request your immediate intervention in the matter.

Regards

THANKING YOU

Yours faithfully,


Kali charan Cahnd.

Applicant – OA No. 58/2025, NGT-EZ Kolkata

Mob: 7978930789


Email: kalicharanchand7@gmail.com

Please find the attachment below

 OA 58 OF 2025 COPY.pdf

5 attachments

 **Order in OA 58-2025-EZ.pdf**
176K

 **order in 58 - 2025 2 .pdf**
175K

 **GPS STAKING MNPATNA.pdf**
130K

 **Bharat Baskey RoR.pdf**
435K

 **Re inspection letter .pdf**
1014K

Mail Delivery Subsystem <mailer-daemon@googlemail.com>

To: kalicharanchand7@gmail.com

Mon, Jun 9, 2025 at 9:00
AM



Address not found

Your message wasn't delivered to **parivesh1@ospboard.org** because the address couldn't be found, or is unable to receive mail.

[LEARN MORE](#)

The response was:

550 5.1.1 The email account that you tried to reach does not exist. Please try double-checking the recipient's email address for typos or unnecessary spaces. For more information, go to https://support.google.com/mail/?p=NoSuchUser_00721157ae682-710f98e25e7sor35190737b3.4 - gsmt

Final-Recipient: rfc822; parivesh1@ospboard.org

Action: failed

Status: 5.1.1

Diagnostic-Code: smtp; 550-5.1.1 The email account that you tried to reach does not exist.

Please try

550-5.1.1 double-checking the recipient's email address for typos or

550-5.1.1 unnecessary spaces. For more information, go to

550 5.1.1 https://support.google.com/mail/?p=NoSuchUser_00721157ae682-710f98e25e7sor35190737b3.4 - gsmt

Last-Attempt-Date: Sun, 08 Jun 2025 20:30:30 -0700 (PDT)

 noname
3K

Kalicharan Chand <kalicharanchand7@gmail.com>
Draft

Mon, Jun 9, 2025 at 9:02 AM

[Quoted text hidden]

- X -

To

The District Collector,
Balasore, Odisha.

Email- dm-balasore@nic.in

Cc:

1. The Regional Officer,
Odisha State Pollution Control Board, Balasore
Email: rospcbbbsr@gmail.com
2. The Member Secretary,
State Pollution Control Board, Odisha, Bhubaneswar
Email: parivesh@ospboard.org
3. The Member Secretary,
State Environment Impact Assessment Authority (SEIAA),
Odisha, Bhubaneswar
Email: seiaa.odisha@gov.in

Kalicharan Chand

Subject: - Urgent Request for Re-Inspection and Immediate Action Against Ongoing Illegal Sand Mining in Mouza – Mahammad Nagar Patna under OA No. 58/2025 (NGT-EZ, Kolkata)

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Kalicharan Chand

- 18 -

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- C. Photograph of illegal sand stacking.
- D. Record of Rights (RoR) copy for Plot No. 396.

I request your immediate intervention in the matter.

Yours faithfully,

Date- 09.06.2025

Jaleswar, Balasore.

Kalicharan Chand.

(KALI CHARAN CHAND)

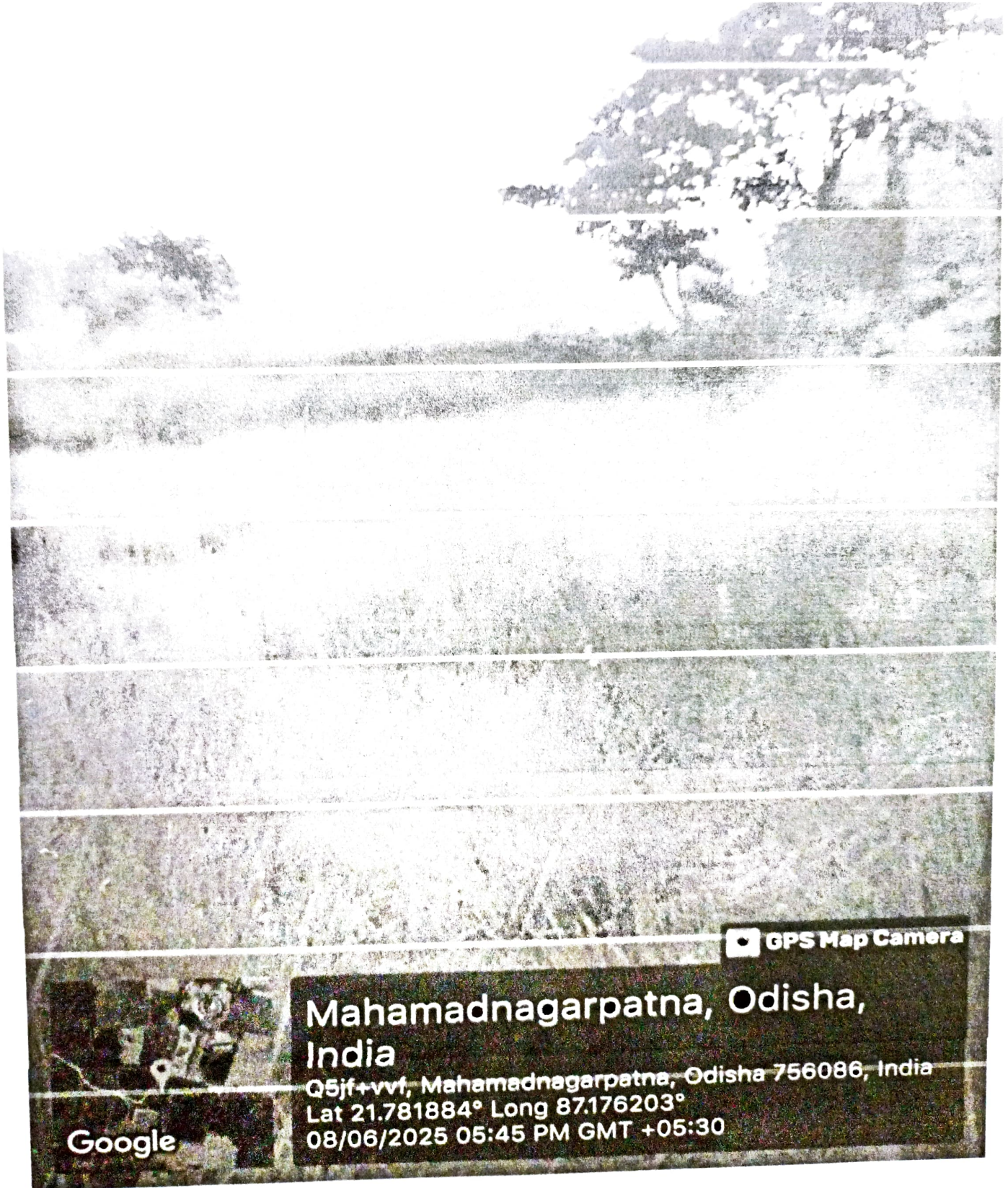
Applicant – OA No. 58/2025, NGT-EZ Kolkata

Mob: 7978930789

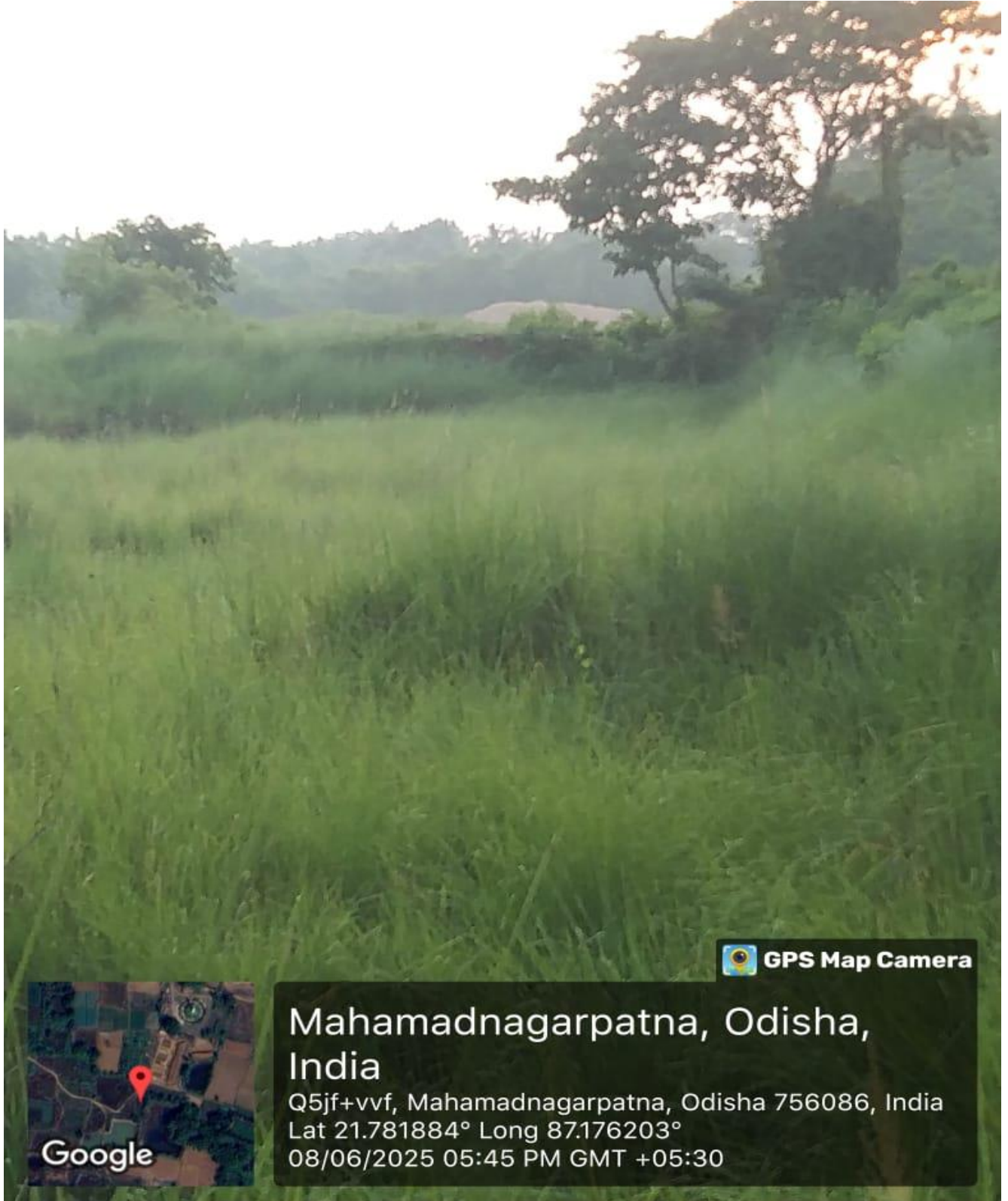
Email: kalicharanchand7@gmail.com

~~1X~~

Illegal sand staking at Mahammad Nagar Patna Mouza, bearing Khata No-420/194, Plot No- 396, Area- A.0, 64 dec, Kisam - Sarada- II, G.P.S Photo copy.



Illegal sand staking at Mahammad Nagar Patna Mouza, bearing Khata No-420/194, Plot No- 396, Area- A.0, 64 dec, Kisam - Sarada- II, G.P.S Photo copy.



Schedule I Form No.39-A

ଖତିୟାନ

ମୌଜା : ମହଲବନଗରପାଟଣା

ତହସିଲ : ଜଳେଶ୍ୱର

ଥାନା : ଜଳେଶ୍ୱର

ତହସିଲ ନମ୍ବର : 164

ଥାନା ନମ୍ବର : 73

ଜିଲ୍ଲା : ବାଲେଶ୍ୱର

କୃତ୍ରିମାବଳ ନାମ ଓ ଖେତାଟ ବା ଖତିୟାନର କ୍ରମିକ ନମ୍ବର		ଓଡ଼ିଶା ସରକାର ଖେତାଟ ନଂ				
1) ଖତିୟାନର କ୍ରମିକ ନମ୍ବର		420/194				
2) ପ୍ରକାର ନାମ, ପିତାଙ୍କ ନାମ, ଜାତି ଓ ବାସସ୍ଥାନ		ଭରତ ଚନ୍ଦ୍ର ବାସୁଙ୍କ ପି:ବି: ବାସୁଙ୍କ ଜା: ସାଙ୍ଗାଳ ବା: ନିକଟୀ				
3) ସ୍ୱତ୍ୱ	ସ୍ଥିତିବାନ					
4) ଦେୟ :	ଜଳକର	ଖଜଣା	ସେୟ	ନିସ୍ତାର ସେୟ ଓ ଅନ୍ୟାନ୍ୟ ସେୟ ଯଦି କିଛି ଥାଏ	ମୋଟ	5) କ୍ରମବର୍ଦ୍ଧନଶୀଳ ଖଜଣାର ବିବରଣୀ
		27.08	20.30		47.38	
6) ବିଶେଷ ଅନୁସଙ୍ଗ ଯଦି କିଛି ଥାଏ		ନା ମୋ ନଂ 3279/08 /1043/08 ହୁ ମୁ ଖା ଖା 354 ପୁଟ ନଂ 601 ରୁ ଏ 0.38 ଖାରଜ ହୋଇ ଉକ୍ତ ଖାତାରେ ଦରଜ ହେଲା । ନା ମୋ ନଂ 774/09 ହୁ ମୁ ଖା ଖା 354 ପୁଟ ନଂ 601 ଏ 0.20 ଖାରଜ ହୋଇ ଉକ୍ତ ଖାତାରେ ଦରଜ ହେଲା । ନା ମୋ ନଂ 771/09 ହୁ ମୁ ଖା ଖା 351 ପୁଟ ନଂ 492 ଏ 0.44 ଖାରଜ ହୋଇ ଉକ୍ତ ଖାତାରେ ଦରଜ ହେଲା । ନା ମୋ ନଂ 770/09 ହୁ ମୁ ଖା ଖା 416 ପୁଟ ନଂ 396 ଏ 0.64 ଖାରଜ ହୋଇ ଉକ୍ତ ଖାତାରେ ଦରଜ ହେଲା । ନା ମୋ ନଂ 4885/09 ହୁ ମୁ ଖା ଖା 26 ପୁଟ ନଂ 7 ରୁ ଏ 0.06 ଖାରଜ ହୋଇ ଉକ୍ତ ଖାତାରେ ଦରଜ ହେଲା । ନା ମୋ ନଂ 4883/09 ହୁ ମୁ ଖା ଖା 189 ପୁଟ ନଂ 1238 ଏ 0.61 ଖାରଜ ହୋଇ ଉକ୍ତ ଖାତାରେ ଦରଜ ହେଲା ।				
BLANK SPACE FOR STAMPING						
ଅନ୍ତିମ ପ୍ରକାଶନ ତାରିଖ -						
ଖଜଣା ଆୟତ୍ତ ତାରିଖ -						

- 15A -

Schedule I Form No. 39-A

KHATIYAN

Mouza: Mahammad Nagar Patna

Tahasil: Jaleswar

Police Station: Jaleswar

Tahasil No.: 164

Police Station No.: 73

District: Balasore

Tenant's Name:		Government of Odisha				
1) Khata Number as per Settlement:		420/194				
2) Tenant's Name, Father/Husband's Name, Caste, Residence:		Bharat Chandra Baskey, Father- Tibru Baskey, caste- Santal, Residence - Nijagan				
3) Swatwa		Sthitiban				
4) Deya	Jalakar	Khajana	sesh	Nistar sesh	Total	5) Increase Khajana Details
		27.08	20.30		47.38	
6) Bishesha Anusanga		Case No. 3279/08, 1043/08, Hal Plot No. 354, Khata No. 601 → A 0.38 laps and add Khata. Case No. 774/09, Hal Plot No. 354, Khata No. 601 → 0.20 laps and add Khata. Case No. 771/09, Hal Plot No. 351, Khata No. 492 → 0.44 laps and add Khata. Case No. 770/09, Hal Plot No. 416, Khata No. 396 → 0.64 laps and add Khata. Case No. 4885/09, Hal Plot No. 26, Khata No. 7 → 0.06 laps and add Khata. Case No. 4883/09, Hal Plot No. 189, Khata No. 1238 → 0.61 laps and add Khata.				
BLANK SPACE FOR STAMPING						
Last date of Publication:						
Khajna / Royalty date:						

ଖତିୟାନର କ୍ରମିକ ନଂ : 420/194		ମୌଜା : ମହମ୍ମଦନଗରପାଟଣା			କିଲ୍ଲା : ବାଲେଶ୍ଵର	
ପ୍ଲଟ ନମ୍ବର ଓ ଚକର ନାମ	କିସମ ଓ ପ୍ଲଟର ଖଜଣା	କିସମର ବିସ୍ତାରିତ ବିବରଣୀ ଓ ଚୌହଦି	ରକବା			ମନ୍ତବ୍ୟ
			ଘ.	ଡି.	ହେକ୍ଟର	
7	8	9	10	11	12	
601	ପାଳ		0	2000		
601/1595	ପାଳ		0	3800		
492	ଶାରଦ ଦୁଇ		0	4400		
396	ଶାରଦ ଦୁଇ		0	6400		
7/1635	ପାଳ		0	0600		
1238	ପାଳ		0	6100		
6 plots			2	3300		

ରାଷ୍ଟ୍ରୀୟ ସୂଚନା ବିଜ୍ଞାନ କେନ୍ଦ୍ର 09/06/2025 08:27:30 IP :157.41.199.30

- 16A -

Khatiyani Sl No - 420/194		Mouza: Mahammad Nagar Patna			District: Balasore	
Plot No	Kissam	Kissam Details	Rakba			Mantabya
			ACRE	DEC	HEC	
7	8	9	1	0	11	12
601	Pala		o	2000		
601/1595	Pala		o	3800		
492	Sarada dui		o	4400		
396	Sarada dui		o	6400		
7/1635	Pala		o	0600		
1238	Pala		o	6100		
6 Plots			2	3300		



Kalicharan Chand <kalicharanchand7@gmail.com>

Reminder & Urgent Request for Re-Inspection and Immediate Action Against Ongoing Illegal Sand Mining in Mouza – Mahammad Nagar Patna under OA No. 58/2025 (NGT-EZ, Kolkata)

1 message

Kalicharan Chand <kalicharanchand7@gmail.com>

Mon, Jun 30, 2025 at 7:19 PM

To: dm-balasore@nic.in, paribesh1@ospcboard.org, seiaaodisha@gmail.com, seiaaorissa@gmail.com, rospcb.balasore@ospcboard.org

Cc: miningofficerbalasore@gmail.com, "dfowildlifebalasore@gmail.com" <dfowildlifebalasore@gmail.com>, ddm-bhadrak@gov.in

To
The District Collector,
Balasore, Odisha
Email: dm-balasore@nic.in

Cc:

1. The Regional Officer,
Odisha State Pollution Control Board, Balasore
Email: rospcb.balasore@ospcboard.org
2. The Member Secretary,
State Pollution Control Board, Odisha, Bhubaneswar
Email: parivesh@ospcboard.org
3. The Member Secretary,
State Environment Impact Assessment Authority (SEIAA), Odisha, Bhubaneswar
Email: seiaa.odisha@gov.in
4. The Hon'ble National Green Tribunal,
Eastern Zone Bench, Kolkata



VID-20250503-WA0012.mp4

Subject: Reminder & Urgent Request for Re-Inspection and Immediate Action Against Ongoing Illegal Sand Mining in Mouza – Mahammad Nagar Patna under OA No. 58/2025 (NGT-EZ, Kolkata)

Respected Sir/Madam,

I, Kali Charan Chand, the applicant in Original Application No. 58/2025 pending before the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata, respectfully write to draw your urgent attention to the ongoing illegal sand mining in Mouza – Mahammad Nagar Patna, Belopal area, District – Balasore, despite the matter being under active judicial consideration. As per the Hon'ble Tribunal's direction dated 03.04.2025, a Joint Committee was constituted to inspect the site and submit a factual report. While the inspection was conducted, no

effective enforcement measures were taken, including the seizure of excavators and vehicles actively involved in illegal sand mining.

Current Status & Violations:

Illegal sand mining and unauthorized stacking have resumed at the following plots:

Plot Nos. 235, 235/1744, and 230, using the same unauthorized access route.

Plot No. 396 under Khata No. 420/194, where approximately 30,000 cubic meters of illegally stacked sand has been observed. This location is being accessed via Plot Nos. 394 and 395. The following individuals, who are also named respondents in the OA, are reportedly involved in these activities:

Shri Bharat Chandra Baskey (R-12)

Shri Sagar Kumar Baskey (R-13)

Shri Chandan Kumar Baskey (R-14)

Sri Tapan Kumar Baskey (R-15)

Shri Chandan Kumar Nayak (R-17)

Additionally, Shri Jitendra Das, Junior Mining Officer, Jaleswar, whose residence is within 500 meters of the site, is allegedly complicit, having failed to seize two excavators in use, including one operated by R-14.

Previous Visit and Lack of Action:

A trench was reportedly dug on 03.05.2025 by the Junior Mining Officer and police from Jaleswar on the access road from the Subarnarekha River to Nadi Bandha to prevent illegal transportation. However, this trench has been illegally filled by the respondents, thereby restoring access and allowing illegal sand extraction and transport during night hours via Hywa dumpers.

Despite my written complaint dated 09.06.2025, no further action has been taken by any authority, and the Joint Committee has not submitted its report as mandated by the Tribunal.

Requests for Immediate Action:

In light of the above, I respectfully request the following:

1. Immediate re-inspection of the affected plots by the Joint Committee and submission of a fresh factual report to the Hon'ble NGT before the next hearing.
2. Immediate cessation of all illegal mining and transportation activities in the area.
3. Seizure of all machinery, vehicles, and illegally stacked sand found at the site.
4. Disciplinary action against Junior Mining Officer, Shri Jitendra Das, for inaction and dereliction of duty.
5. Protection of the Subarnarekha River and surrounding ecosystem from further degradation due to unregulated sand mining.

Next Date of Hearing:

The matter is next listed before the Hon'ble Tribunal on 24th July 2025, and submission of the Committee's report before this date is critical for compliance and transparency.

Enclosures (Attached Herewith):

Copy of Complaint dated 09.06.2025 and annexures

GPS-tagged photographs and videos of illegal operations

News clippings and newspaper reports evidencing ongoing violations

Record of Rights (RoR) for Plot No. 396

NGT orders dated 03.04.2025 and 08.05.2025

I sincerely urge your offices to take swift and effective action to ensure the rule of law is upheld and to protect the local environment from irreparable harm.

Thanking you,

Yours faithfully,

Kali Charan Chand

(Applicant in OA No. 58/2025)

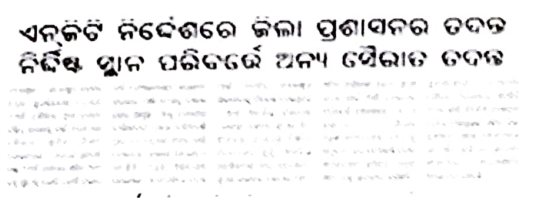
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 **Re inspection letter _compressed.pdf**
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 **GPS STAKING MNPATNA.pdf**
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 **VID-20250630-WA0002.mp4**
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**Sambad News Paper Dated- 24.08.2025,
Balasore Edition Odia to English
Translataion**

The water is not running dry, the sand mafia is on the rise.

Jaleswar, 23/8 (Emis): While the flood has occurred for the fifth time in the Subarnarekha River, the rising water has not receded downstream. But the mining mafia has started mining sand from various banks of the Subarnarekha River. Sand is being extracted from the riverbed with the help of iron boats.

Iron boats are becoming a means of extracting sand.

It is being transported to other places including West Bengal. Due to illegal sand mining from Sekhasarai and Mahammad nagar patna sand pits of Mahammad Nagar patna Panchayat under Jaleswar Tehsil, a large part of the land of the two villages has gone into the river basin in the last one and a half years. The river banks are being eroded and the bed is being changed! Due to illegal sand mining, the local environment is also being affected.

A concerned citizen of this panchayat filed a complaint with the NGT East Zone in Kolkata, and a case was registered with the NGT and is currently under trial. In the past few days, people who have been collecting sand from this place have been

They were earning crores of rupees by illegal sand mining, but they are not able to give up the lure of earning money from sand and have started mining sand again from the same place. On the 20th August of last month, the water from Sunakania

10 iron boats were brought to this place. Last night, the sand mafia brought another 15 iron boats to the place. Each boat has three workers and sand is being extracted from the riverbed! When the boats are full, they are brought to the shore and kept in an empty place on the

riverbank with the help of tractors and are being smuggled to various parts of West Bengal at night.

The biggest thing is that the burnt mine office is only a hundred to one and a half hundred meters away from the sand mining site near the villages of Sekhasarai and Mahammad nagar patna.

Illegal sand mining is going on not only in Sekhasari and Mahammad Nagar Patna, but also in places like Gopa in Laxmannath Panchayat and Panchughanta in the Jaleswar Municipality.

Respondents are engaging water boats for illegal sand mining operation in Subarnarekha River at Mouza-Mahammad Nagar Patna DLC land & near Sekhasari Ka sand source under Jaleswar Tahasil, Balasore District, Odisha.

G.P.S. Photo copy



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